NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 461/(MAH)/2017

CORAM:

Present: SHRI M. K. SHRAWAT MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017

NAME OF THE PARTIES: M/s. V ed Investment & Mading

Co. Put. Lta

SECTION OF THE COMPANIES ACT: 250 ~ 232 OF THE Companies Act 1956/2013/I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

<u>CSA 461/(MAH)/ 2017.</u> <u>ORDER.</u>

- 1. None present.
- 2. This Petition is transferred from the Hon'ble High Court.
- 3. This Petition is in respect of Amalgamation Scheme.
- Since no one is present Registry is directed to issue notice to دستسمیر the party
- 5. Next Date of hearing is fixed on 20-06-2017.

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M.K. SHRAWAT MEMBER (JUDICIAL)

Date: 19-04- 2017.